## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPL. JUDGE (PCACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.

## ORDER

In partial modification of this office order No.D.R.(Spl.Judges)/RACC/Gaz./ 2025/19695/C-19747/C dated 27th October, 2025 for performing urgent misc, work like remand work, issuance of search warrants etc. after 5.00 P.M. on a working day, Sunday and closed Holidays, the following Officers shall be on duty on the dates mentioned against their names :-

| S.No. | Name of Officer          | Designation                    | Dates      | Sunday/<br>Holiday |
|-------|--------------------------|--------------------------------|------------|--------------------|
| 1     | Sh. Atul Krishna Agrawal | Special Judge (PC Act)(CBI)-19 | 29.11.2025 | -                  |
| 2     | Ms. Vijeta Singh Rawat   | Special Judge (PC Act)(CBI)-17 | 30.11.2025 | Sunday             |

(Dinesh Bhatt) Principal District & Sessions Judgecum-Special Judge(PC Act)(CBI) Rouse Avenue Court Complex, New Delhi.

No.D.R.(Spl.Judges)/RACC/Gaz./2025/ 10849/D - 10874/D

Copy forwarded for information to :-

The Registrar General, High Court of Delhi, New Delhi. 1.

The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi. 2.

Copy forwarded for information and necessary action to :-

- Ms. Vijeta Singh Rawat, Spl. Judge(PC Act)(CBI)-17, RACC, New Delhi. 1.
- Sh. Atul Krishna Agrawal, Spl. Judge (PC Act)(CBI)-19, RACC, New Delhi. 2.
- The Director of Prosecution, CBI, Block No.3, II Floof, CGO Complex, Lodhi Road, New Delhi. 3.
- The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi. 4.
- The Director, Directorate of Enforcement, New Delhi. 5.
- The Director General (Prisons), Tihar Jail, New Delhi. 6.
- The Chief Prosecutor, CBI/ACB, RACC, New Delhi 7. 8.
  - The Website Committee, Tis Hazari Court, Delhi.
- The Branch In-charge, Care Taking, Facilitation, Filing and Pool Cars Section, RACC, New Delhi. 9.
- The In-charge, Computer Branch, RACC, New Delhi. 10.
- The Reader/P.S. to the undersigned. 11.
- The Lockup In-charge, Rouse Avenue Court Complex, New Delhi. 12.
- The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi. 13.

Principal District & Sessions Judgecum-Special Judge(PC Act)(CBI) Rouse Avenue Court Complex, New Delhi.